

**CENTRAL ADMINISTRATIVE TRIBUNALCUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 106/09/2019T.A./260/2/2019D S PATTNAIK

-V/S-

STEEL AUTHORITY OF INDIAITEM NO:18FOR APPLICANTS(S) Adv. :None

FOR RESPONDENTS(S) Adv.:Mr. R.K. Kanungo

| Notes of The Registry | Order of The Tribunal | | |
|--------------------------------------|--|--------------------------------------|-------------------------------------|
| | <p>None for the applicant. Respondents' counsel submits that he has filed counter but unable to serve copy on the applicant's counsel since he is not available. It is seen that on previous dates i.e., on 01.05.18 & 24.07.19 no one was present on behalf of the applicant and today also no one is present for the applicant. Therefore the T.A. is dismissed for default for non-prosecution on the part of the applicant.</p> <p>Copy of this order be sent to the applicant by registered post and free copy of this order be given to respondents' counsel.</p> <table border="1" data-bbox="521 1314 1414 1386"><tr><td data-bbox="521 1314 976 1386">(SWARUP KUMAR MISHRA) MEMBER (J)</td><td data-bbox="976 1314 1414 1386">(GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p data-bbox="521 1451 553 1480">kb</p> | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) |
| (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) | | |